

F. No. J-11014/1/2025-Judicial(2)  
Government of India  
Ministry of Law & Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 24<sup>th</sup> July, 2025

**ORDER**

With reference to this Department's Order No. J-11014/6/202-Judicial dated 02.08.2024, the President is pleased to extend the term of **Shri Shanti Bhushan H.**, Deputy Solicitor General of India, High Court of Karnataka (PB) at Bengaluru, for a further period of one year with effect from 30.07.2025 or till further orders, whichever is earlier.

2. The engagement and professional fee of aforesaid Advocate will be governed by the terms & conditions as per this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & subsequent instructions issued through various OMs specially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restrictions and guidelines for litigation in-charge. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.



(Madhab Charan Prusty)  
Sr. Government Advocate

**Copy (through email) to: -**

1. PS to Hon'ble MoS (I/C) L&J.
2. PSO to Law Secretary/All the Additional Secretaries and Joint Secretaries in Main Secretariat of Department of Legal Affairs.
3. The In-charge, Branch Secretariat, Bengaluru.
4. The Additional SGI for High Court of Karnataka.
5. Shri Shanti Bhushan H., Dy. SGI, High Court of Karnataka (PB) at Bengaluru.
6. The Registrar, High Court of Karnataka (PB) at Bengaluru.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. The Cash (LA) for payment of retainerhip fee to aforesaid Dy. SGI w.e.f. the date of this order.
9. LIMBS team for information and necessary action.
10. One copy of this order is uploaded on website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under tab 'Judicial Section' in the link 'List of empanelled Advocates' for the information of all concerned.
11. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
12. Office / Spare copies.



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